

COURT-I

**IN APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NOS. 91, 92 & 93 OF 2016

Dated: 16th September, 2016

APPEAL NO. 91 OF 2016

In the matter of:

BSES Rajdhani Power Ltd. & Anr.

.....Appellant(s)

Vs.

Delhi Electricity Regulatory Commission & Anr.

.....Respondent(s)

APPEAL NO. 92 OF 2016

In the matter of:

BSES Rajdhani Power Ltd. & Anr.

.....Appellant(s)

Vs.

Delhi Electricity Regulatory Commission & Anr.

.....Respondent(s)

APPEAL NO. 93 OF 2016

BSES Rajdhani Power Ltd. & Anr.

.....Appellant(s)

Vs.

Delhi Electricity Regulatory Commission & Anr.

.....Respondent(s)

ORDER

The Court could not assemble on 14.09.2016 due to fire in the building. As agreed by the parties, list the matter on **16.11.2016.**

(COURT MASTER)